Before the Sub-Divisional Magistrate exercising the Powers of Marriage Officer under Special Marriage Act 1954, Sub-Division Dheera, Distt. Kangra (H.P.)

Date of hearin	g 29-10-2025
In case:	

Vishal and Kanika

Versus

General Public

Application under section 16 of the Special Marriage Act, 1954, for the Registration of Marriage.

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned Vishal s/o Sh. Puni Chand r/o Ward No. 4, Village Tamloh Khas, Tehsil Dheera, Distt. Kangra, Himachal Pradesh and Kanika d/o Sh. Sanjay Kumar r/o Ward No. 3, Village & P.O. Phatahar, Tehsil Baijnath, Distt. Kangra, H.P. to register their marriage. If there is any objection on this marriage, the objection in person or through counsel bye submitted to this office on or before 29-10-2025 otherwise the marriage will be registered.

Seal.	Sd/-
	Marriage Officer-cum-SDM
	Dheera, District Kangra (H.P.)